

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.106- IA/619(AHM) 2024
In
C.P. (IB)/131(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank

.....Applicant

Vs

Ashokkumar Gagjibhai Dharodiya

.....Respondent

Order delivered on: 10/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Advocate

For the Respondent/ PG : None

ORDER
(Hybrid Mode)

IA/619(AHM) 2024

None has appeared on behalf of the personal guarantor.

Even today again, despite the last opportunity given for appearance and filing a reply, within a period of ten days. Neither the personal guarantor appeared again, nor has any reply been filed. Therefore, the right to file a reply is hereby closed.

Further, the respondent / personal guarantor is proceeded **ex-parte**.

Re-list on 09.08.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)